

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 05th December, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 108/2014 (M.A. No. 175/2014)	Mahendra Kumar Mehta Vs. Union of India & 17 Ors.	Mr. Rajendra Singh Shri Y.M.Yadav Shri Sachin K.Verma Adv.	
2.	Original Application No. 44/2013	Tribunal At Its Own Vs. Chairman M.P pollution Control Board &4 Ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv. for R-6 Mr. Vivek Russia, Adv. for R-2 , 5. Mr. Yogesh bhatnagar Adv.	
3.	Original Application No. 01/2014	Akil Ahmed Vs. Union of India & 5 others	Mr. S.U. Baig, Adv. Mr. P.K. Kaurav, Advocate Mr. M.L. Jaiswal, Learned Sr. Advocate R-3 Mr. Kamlesh Dwivedi, R-4	
4.	Original Application No. 320/2014 (CZ)	Praveen Patkar Vs. Sarla Tower& Ors.	Mr. Rohit Sharma Adv.	
5.	Original Application No. 142/2014 (CZ) (M.A. No. 335,342 / 2014)	Shri Kapil Malaiya & 2 Ors. Vs. Union of India & 9 Ors.	Mr. Shantanoo Saxena Adv. Mr. Yadvendra Yadav Adv. For R-5 Mr. Dharamveer Sharma for R-9 Mr. Om. Shankar Shrivastava Adv.	
6.	Original Application No. 195/2014 (M.A. No. 533/14)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6	
7.	Original Application No. 196/2014 (M.A. No. 534/14)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF	